

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOBELCO MACHINERY INDIA PRIVATE LIMITED

1.	Name of corporate person	Kobelco Machinery India Private Limited
2.	Date of incorporation of corporate person	7th November 2008
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate identity number / limited liability identity number of corporate person	U29253WB2008FTC130355
5.	Address of the registered office and principal office (if any) of corporate person	Swastic Centre, 8, Crooked Lane (P-8, Chowringhee Square), Room No. 3C, 3rd Floor, Esplanade, Kolkata – 700 069, West Bengal
6.	Liquidation commencement date of corporate person	5th August 2026
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Rachna Anchalia Address: Madhuvan Apartment, 5 th Floor, Flat B5, 48/11, Jessore Road, Kolkata – 700055 Email address: ca.rachna1978@gmail.com Mobile No.: +91 7980303803 Registration No.: IBBI/IPA-001/IP-P01572/2019-2020/12602
8.	Last date for submission of claims	4th September 2026

Notice is hereby given that the **Kobelco Machinery India Private Limited** has commenced voluntary liquidation on 5th August 2026.

The stakeholders of **Kobelco Machinery India Private Limited** are hereby called upon to submit a proof of their claims, on or before 4th September 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08.08.2026

Place: Kolkata



Rachna Anchalia

**Rachna Anchalia
Liquidator**

IBBI Regn no. IBBI/IPA-001/IP-P01572/2019-2020/12602
AFA Valid till 30th June 2027